

Laid Action Taken Statements of Standing Committee on Consumer Affairs, Food and Public Distribution

SHRIMATI LOCKET CHATTERJEE (HOOGHLY): Sir, I beg to lay on the Table the Final Action Taken Statements (Hindi and English versions) showing action taken by the Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of the following Action Taken Reports of the Standing Committee on Consumer Affairs, Food and Public Distribution (2022-2023):-

1. Twenty-first Report on Action Taken by the Government on the observations/recommendations contained in the Thirteenth Report on the subject 'Procurement, Storage and Distribution of Foodgrains by Food Corporation of India' pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
2. Twenty-second Report on Action Taken by the Government on the observations/recommendations contained in the Eighteenth Report on Demands for Grants (2022-23) pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
3. Twenty-third Report on Action Taken by the Government on the observations/recommendations contained in the Nineteenth Report on Demands for Grants (2022-23) pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).

4. Twenty-sixth Report on Action Taken by the Government on the observations/recommendations contained in the Twentieth Report on the subject 'Quality Control Cells (QCCs)' pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
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